TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.6/Judl./Misc./TDSAT /2023

NOTICE

It is informed to all Advocates / litigants and other concerned that the matters listed on Monday the 17.07.2023 before Hon'ble Court No.1 of this Tribunal will be taken up for hearing at 2:00 P.M. via virtual mode.

Desk Office

Date: 13.07.2023

To,

- 1. Telecom Lawyers' Association, TDSAT
- 2. Registrar -cum- Principal Secretary, TDSAT
- 3. Registrar, TDSAT
- 4. Director, TDSAT
- 5. Dy. Registrar, TDSAT
- 6. PPS to Hon'ble Chairperson /Member-I, TDSAT
- 7. PS to Hon'ble Member-II, TDSAT
- 8. PPS, Court, TDSAT
- 9. TDSAT, Website
- 10. Notice Board.